

ITEM NO.16

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 417-420/2024

SIYARAM YADAV

Appellant(s)

VERSUS

SHIV SHANKAR & ANR.

Respondent(s)

IA No. 55005/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 55006/2018 - EXEMPTION FROM FILING O.T.)

Date : 24-07-2024 These matters were called on for hearing today.

For Appellant(s)

Ms. Sushma Verma, Adv.
Mr. Ravi Kumar, Adv.
Mr. Devesh Maurya, Adv.
Mr. Praveen Swarup, AOR

For Respondent(s)

Mr. Yunus Malik, Adv.
Ms. Samira Fatima, Adv.
Mr. Aman Malik, AOR

Ms. Vanshaja Shukla, AOR
Mr. Siddhant Yadav, Adv.
Mr. P.e. Krishnan, Adv.

M/S. Mukesh Kumar Singh And Co., AOR
Mr. Rajiv Lochan, Adv.
Mr. Ikshit Singhal, Adv.
Ms. Dibya Kumari, Adv.
Ms. Samata Pushkarna Mishra, Adv.
Mr. C. M . Dwivedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 to 3 (Crl. A. Nos.417-419/2024) and
Respondent nos.1 and 2 (Crl. A. No.420/2024) are duly represented.

Ld. Counsel appearing for respondent no.3 seeks for time to file counter affidavit. Four weeks time, is granted to file counter affidavit.

Service is complete on remaining respondents, but none has entered appearance.

Await original records from High court and Trial court. Issue D.O. letter in this regard.

List again on 10.09.2024.

SUJATA SINGH
Registrar

pm